CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PEPTITION NO.170/00029/2021 IN ORIGINAL APPLICATION NO.170/00760/2019

DATED THIS THE 01ST DAY OF JUNE, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A) (On video conference from his residence at Bangalore)

Aruna,
S/o Siddu,
Aged about 32 years,
Ashwini Nivasa,
Nandottu, Panapila Village,
Valpady, Shirthady, Moodbidre Taluk,
D.K. District.
Working as GDS(MD)-II at Valpady Branch Post,
Office, Mudubidre Taluk,
D.K. District.
...Petitioner.

(None present for the Petitioner)

Vs.

1.Sri Himanshu Choudhary, Senior Superintendent of Post Offices, Puttur (DK) Division. Puttur, Dakshina Kannada District-574 201.

2.Sri Dhananjaya, Assistant Superintendent of Post, Bantval Sub-Division, Jodumarga, Bantwal, Dakshina District-574 219.

(By Advocate Shri M.V. Rao –through video conference)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset Shri M.V. Rao, learned counsel for the respondents stated that the order dated 29.01.2020 passed by this Tribunal in OA.No.760/2019 has been stayed by the Hon'ble High Court of Karnataka at Bangalore vide order dated 24.03.2021 passed in W.P. No.5357/2021.

- 2. In view of the above statement made by learned counsel for the respondents, nothing survives in the present. Contempt Petition and the same is disposed of having been rendered infructuous.
- 3. Rule of the court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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